

C.A.No. 752 OF 2003
ITEM No.6 & 64

Court No. 4

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.2 in
Civil Appeal No.752/2003

STATE OF HARYANA & ORS.

Appellant (s)

VERSUS

M/S. CHANDRAMUKHI RICE & GENERAL MILLS

Respondent (s)

(With Appln(s). for vacating stay)

(With Office Report)

With

IA.No.2 in CA 733/2003, IA 2 in CA 755/2003, IA 2 in CA 750/2003 IA 2 in CA No.753/2003 and IA
2 in CA 751/2003. (for vacating stay)

Date : 11/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr. Mahendra Anand, Sr. Adv.

Ms. Varuna Bhandari Gugnani, Adv.

Ms. Kavita Wadia, Adv.

For Respondent (s) Mr. Mahabir Singh,Adv.

Mr. S.P. Singh Chauhan, Adv.

Mr. Ajay Pal, Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned by two weeks finally.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER